

Name of the Corporate Debtor: RKKR Holdings Private Limited; Date of commencement of Liquidation: March 02, 2026; List of creditors as on: May 05, 2026
List of operational creditors (Government dues)

(Amount in ₹)

S. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Income Tax Officer TDS Ward 2(3), Chennai	Income Tax Department	13-Oct-25	1,18,870.00	1,18,870.00	Income Tax Dues	-	NA	0.00%	-	-	-	-	Claim received during the CIRP period
2	Employees State Insurance Corporation	ESIC	03-Sep-25	52,970.00	-	ESIC Dues	-	NA	-	-	-	-	52,970.00	Claim received during liquidation period but in CIRP claim form. Confirmation from the erstwhile management is awaited.
3	Employees Provident Fund Organisation	EPFO	21-Nov-25	37,74,242.00	-	PF Dues	-	NA	-	-	-	-	37,74,242.00	Claim received during the CIRP period, after filing the application for liquidation as resolved by the CoC. Confirmation from the erstwhile management is awaited.
4	Deputy Commissioner of Income Tax, Central Circle - 2 (3), Chennai	Income Tax Department	15-Jul-25	38,71,66,255.00	38,71,66,255.00	Income Tax Dues	-	NA	2.66%	-	-	-	-	Claim received during the CIRP period
Total				39,11,12,337.00	38,72,85,125.00				2.66%				38,27,212.00	